

OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

In pursuance of Hon'ble High Court letter No.24479/DHC/Mgt. & Coord. Cell/BMCC (Subordinate Courts) dated 19.11.2018 and in partial modification to this office earlier Order No.34208-34280/Committee/Gaz./DJ West/2018 dated 22.11.2018, the Administrative Civil Judge, West District is hereby appointed as Grievance Redressal Officer under Section 23 of the Rights of Persons with Disabilities Act, 2016, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

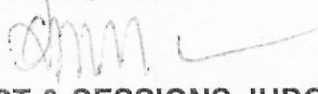

(MANOJ JAIN)
DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING) N

No. 310 / 34208-34280 /Committee/Gaz./DJ West/2018

Dated, Delhi the 26/11/18

Copy forwarded for information and necessary action to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQs), Delhi
3. The Chairperson, Computer Committee, West District, Tis Hazari Courts, Delhi.
4. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
5. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
6. The PS to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. The Reader to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.


DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING) N